



ROC.NO.2474/2017-B.SPL.

**SUB: CIVIL JUDGE (SENIOR DIVISION) - Filling up of 52 vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year 2017 - Two Judgments in contested civil cases and Two judgments in contested criminal cases, if the officer dealt both civil and criminal cases, *during the last six months period* - Called for - Regarding.**

- REF: 1. High Court's Notification No.577-B.Spl., dated 25.03.2017.  
2. High Court's Proc. Roc.No.2474/2017-B.Spl., dated 27.03.2017.

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I am to state that the High Court notified 52 vacancies in the cadre Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year 2017 in the High Court's Notification 1<sup>st</sup> cited, and the list of eligible officers was placed in the High Court's Official Website in the reference 2<sup>nd</sup> cited.

As directed, the eligible officers in the list are directed to send attested copies of **two Civil Judgments and two Criminal Judgments** delivered by the officer during the last six months period, if the officer is dealing with Civil and Criminal branches. In case the eligible officer in the list has been dealing with either of those branches exclusively, during last six months period, the officer shall have to submit attested copies of 2 judgments of such branch.

The eligible officers who are in the list, who have been working on Other Duty at present, shall have to submit attested photo copies of two Judgments in contested Civil cases and two judgments in contested Criminal cases delivered by them as Civil Judges (Junior Division) within six months prior to taking charge of the present posts on deputation, wherein they are not entrusted with judicial work.

The copy of judgments must reach the High Court on or before 06.04.2017 without out fail either by way of speed post or any other mode.

- NOTE:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
  2. The copy must be true replica of the original judgment, and
  3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,

  
REGISTRAR GENERAL 2013

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER SARVASRI
1.	D.Srinivasulu, Prl. Junior Civil Judge, Narsaraopet, Guntur District.
2.	R.Raghunath Reddy, Prl. Junior Civil Judge, Warangal.
3.	G.Shanmukha Rao, II Addl. Junior Civil Judge, Bhimavaram, West Godavari District.
4.	Smt. K.Nagamani, I Addl. Junior Civil Judge, Srikakulam.
5.	Smt. S.Sujatha, Junior Civil Judge, Piduguralla, Guntur District.
6.	SMT. M.Shyam Sri, Prl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
7.	Smt. K.Aruna Kumari, Prl. Junior Civil Judge, Gudiwada, Krishna District
8.	N.Srinivasa Rao, Prl. Junior Civil Judge, Tadepalligudem, West Godavari District.
9.	Smt. N.Padmavathi, Prl. Junior Civil Judge, Sriakakulam.
10.	T.Rama Chandrudu, Prl. Junior Civil Judge, Ananthapuram.
11.	Smt. D.Madhavi Krishna, Pr. Junior Civil Judge, Karimnagar.

12.	G.Chandra Mouleswari, Prl. Junior Civil Judge, Machilipatnam, Krishna District.
13.	Smt. K.Neelima, Prl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
14.	Yeedu Srinivasa Rao, Special Judicial Magistrate of First Class, Excise Court, Srikakulam
15.	Smt. T.Haritha, Prl. Junior Civil Judge, Sullurpet, SPSR Nellore District.
16.	P.Bala Venkata Koteswara Rao, I Addl. Junior Civil Judge, Eluru, West Godavari District.
17.	B.Sadhu Babu, Junior Civil Judge, Gajuwaka, Visakhapatnam District.
18.	Smt. K.Maruthi Devi, VI Assistant Judge, City Civil Court, Hyderabad
19.	G.Deena Babu, I Addl. Junior Civil Judge, Bhimavaram, West Godavari District
20.	D.Seshayya, Prl. Junior Civil Judge, Tanuku, West Godavari District.
21.	G.Ravinder, V Assistant Judge, City Civil Court, Hyderabad District.
22.	Smt. P.Annie Rose Christian, Junior Civil Judge, Kothavalasa, Vizianagaram District
23.	Miss. S.Saritha, I Addl. Junior Civil Judge (Juvenile Court), Nizamabad.
24.	S.Ravi Kumar, Junior Civil Judge, Razole, East Godavari District
25.	Smt. G.Rajeswari, V Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District
26.	Smt. D.Satyavathi, Prl. Junior Civil Judge, Nidadavolu, West Godavari District.
27.	Smt. M.Shubha Vani, Prl. Junior Civil Judge, Markapur, Prakasasm District.
28.	M. Srinivasulu Naik, Junior Civil Judge, Jammalamadugu, Kadapa District
29.	P.Pradeep Naik, I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.
30.	Ms. B.Krishnaveni, Prl. Junior Civil Judge, Gurazala, Guntur District.
31.	Smt. M.Vani, Junior Civil Judge, Atmakur, Mahabubnagar District.
32.	Miss N.Srividya, I Addl. Junior Civil Judge, Tanuku, West Godavari District.

33.	K.P.Balaji, II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District
34.	D.Balakrishnaiah, Prl. Junior Civil Judge, Kovur, Nellore District.
35.	Smt. A.Neeraja, III Addl. Junior Civil Judge, Medchal, Rangareddy District
36.	Miss K.Jayanthi, Prl. Junior Civil Judge, Mahabubabad, Warangal District.
37.	K.Ratna Kumar, Prl. Junior Civil Judge, Amalapuram, East Godavari District.
38.	Smt.N.Saraswathi, Junior Civil Judge, Narasannapet, Srikakulam District.
39.	Vinod Kumar, I Addl. Junior Civil Judge, Machilipatnam, Krishna District.
40.	K.Nagaraja Rao, IV Addl. Rent Controller, City Small Causes Court, Hyderabad
41.	D.Venkatesh, Prl. Junior Civil Judge, Medak.
42.	Syed Kaleemulla, Junior Civil Judge, Tadipatri, Anantapur District
43.	Miss B.Sridevi, II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar, Rangareddy District.
44.	Smt.Velupula Bhavani, I Metropolitan Magistrate for Trail of cases under M.V.Act, Mobile Court, Vijayawada, Krishna District.
45.	V.Subba Reddy, Special Judicial Magistrate of First Class for Railways, Guntakal, Anantapur District.
46.	Smt. Harisha, Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Medak District.
47.	Y.Nagaraja, Junior Civil Judge, Kalyandurg, Anantapur District
48.	Kumar Vivek, Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District.
49.	Smt M.Padmaja, Prl. Junior Civil Judge, Miryalguda, Nalgonda District
50.	Smt. Bommathula Shobha Kumari, I Addl. Junior Civil Judge, Guntur.
51.	Ch.Vivek Anand Srinivas, Junior Civil Judge, Palakonda, Srikakulam District.
52.	N.Santhosh Kumar, Junior Civil Judge, Gajwel, Medak District.
53.	P.Raju, Special Judicial Magistrate of First Class, Excise Court, Kurnool.

54.	P.Srinivasa Rao, Prl. Junior Civil Judge, Nandigama, Krishna District.
55.	Smt. P.Lakshmi Kumari, Prl. Junior Civil Judge, Ongole, Prakasam District
56.	SMT. S.Kavitha, Prl. Junior Civil Judge, Madanapalle, Chittoor District.
57.	Miss M.Anuradha, Addl. Junior Civil Judge, Nandigama, Krishna District.
58.	Ch.Venkata Naga Srinivasa Rao, Prl. Junior Civil Judge, Chilakaluripet, Guntur District.
59.	Smt. G.Sunitha Ravinder Reddy, III Assistant Judge, City Civil Court, Hyderabad.
60.	Ms. C.Pavani, Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District.
61.	M.Satish Kumar, Judicial Magistrate of First Class, Special Mobile Court, Karimnagar.
62.	Smt.A.Anitha, I Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
63.	Smt. N.Roja Ramani, II Addl. Junior Civil Judge-cum-XIX Metropolitan Magistrate, Cyberabad at Kukatpally, I District.
64.	P.Rajaram, Prl. Junior Civil Judge, Bapatla, Guntur District
65.	Smt. K.Vijaya Kalyani, Junior Civil Judge, Palasa, Srikakulam District
66.	Miss. A.Sai Kumari, Junior Civil Judge, Uravakonda, Anantapur District.
67.	Smt.T.Anitha, I Addl. Junior Civil Judge, Warangal.
68.	Mohd.Afroz Akthar, II Addl. Junior Civil Judge, Karimnagar.
69.	B.Lakshmi Narayana, Prl. Junior Civil Judge, Visakhapatnam
70.	B.Appala Swamy, Junior Civil Judge, Rayadurg, Ananthapuram District.
71.	Smt.V.Lakshmi Rajyam, Prl. Junior Civil Judge, Bobbili, Vizianagaram District
72.	Smt. B.Aparna Devi, Prl. Junior Civil Judge, Ramannapet, Nalgonda District
73.	Miss K.Sailaja, Prl. Junior Civil Judge, Kovvur, West Godavari District
74.	Smt. G.Deena, II Addl. Junior Civil Judge, Kadapa.

75.	I.Srinivasa Murthy, Prl. Junior Civil Judge, Peddapuram, East Godavari District
76.	Ch.Panchakshari, Prl. Junior Civil Judge, Khammam
77.	B.Thirupathi, Junior Civil Judge, Sultanabad, Karimnagar District.
78.	Smt.T.Leelavathi, Prl. Junior Civil Judge, Dharmavaram, Anantapur District.
79.	Smt. B.Nirmala, Junior Civil Judge, Anaparthi, East Godavari District.
80.	C.Muralidhar, Junior Civil Judge, Nagari, Chittoor District.
81.	Smt. J.Kavitha, Prl. Junior Civil Judge, Ibrahimpatnam, Rangareddy District.
82.	E.Rajendra Babu, II Addl. Junior Civil Judge, Tanuku, West Godavari District.
83.	Smt. B.H.V.Laxmi Kumari, IV Addl. Junior Civil Judge, Kakinada, East Godavari District.
84.	Smt. K.Satya Kumari, Junior Civil Judge, Mydukur, Kadapa District.
85.	Smt. A.Purnima, Prl. Junior Civil Judge, Puttur, Chittoor District
86.	Smt.B.Pushpalatha, Prl. Rent Controller-cum-XVII Asst. Judge, City Civil Court, Secunderabad.
87.	Ms.T.Suhasini, XIV Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
88.	S.Praveen Kumar, II Addl. Junior Civil Judge, Guntur.
89.	B.Babu Naik, Prl. Junior Civil Judge, Yellamanchili, Visakhapatnam District.
90.	M.Shankar Rao, Junior Civil Judge, Atmakur, Nellore District
91.	K.Syam Babu, Addl. Junior Civil Judge, Palakol, West Godavari District
92.	Smt.R.Shanti Sree, Prl. Junior Civil Judge, Tuni, East Godavari District.
93.	D.V.Nageswara Rao, VI Addl. Junior Civil Judge, Warangal
94.	V.Venkateswara Rao, Junior Civil Judge, Prathipadu, East Godavari District.
95.	Ms.N.Amaravathi, I Addl. Junior Civil Judge (Juvenile Court), Khammam.
96.	Smt. M.Sudha, II Addl. Junior Civil Judge, Machilipatnam, Krishna District.
97.	Smt. M.Sobha, Junior Civil Judge, Rajampet, Kadapa District.
98.	Thammineni Venkateswarlu, Junior Civil Judge, Pathikonda, Kurnool District

99.	J.Vikram, Prl. Junior Civil Judge, Nirmal, Adilabad District.
100.	Smt. S.Sailaja, Prl. Junior Civil Judge, Nandyal, Kurnool District.
101.	D.Venkateswarlu Naik, Junior Civil Judge, Gooty, Anantapur District
102.	Smt. M.K.Padmavathi, Junior Civil Judge, Parigi, Rangareddy District.
103.	Ms.K.Jaya Lakshmi, Addl. Junior Civil Judge, Repalle, Guntur District.
104.	D.Durga Prasad, Judicial Magistrate of First Class, Special Mobile Court, Sangareddy, Medak District.
105.	Manipati Sridhar, III Addl. Junior Civil Judge, Kadapa.
106.	K.Murali Mohan, Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District.
107.	Smt. S.Jayalakshmi, Prl. Junior Civil Judge, Sattenapalli, Guntur District.
108.	J.Srinivasa Rao, Prl. Junior Civil Judge, Yellandu, Khammam District
109.	K.Siva Sankar, II Addl. Junior Civil Judge, Kakinada, East Godavari District.
110.	D.Vijaya Saradhi Raju, Prl. Junior Civil Judge, Kothagudem, Khammam District.
111.	Smt. Ch.Ashalatha, I Addl. Junior Civil Judge, Chittoor.
112.	G.Venu, Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medhcal, Rangareddy District
113.	K.Venkateswara Rao, VI Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
114.	M.V.S.Prabhakar, Judicial Magistrate of First Class, Jangareddigudem, West Godavari District.
115.	Smt. M.Kumudini, Prl. Junior Civil Judge, Vijayawada, Krishna District.
116.	Smt. Y.Bindu Madhavi, V Addl. Junior Civil Judge, Guntur.
117.	Shaik Jani Basha, Prl Junior Civil Judge, Hindupur, Ananthapuram District.
118.	Ch.Appala Narasimha Murthy, Junior Civil Judge, Shadnagar, Mahabubnagar District
119.	Y.Gopala Krishna, I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
120.	Smt. K.V.L.Hima Bindu, I Addl. Junior Civil Judge, Kakinada, East Godavari District.
121.	T.Venkata Rajesh Kumar, Prl. Junior Civil Judge, Vizianagaram.

122.	T.Kesava, Prl. Junior Civil Judge, Nellore.
123.	P.Anjaneyulu, I Metropolitan Magistrate, Municipal Court, Hyderabad.
124.	K.K.V.Bulli Krishna, Judicial Magistrate of First Class,, Bhadrachalam, Khammam District.
125.	Smt. T.Malleswari, Prl. Junior Civil Judge, Tirupati, Chittoor District.
126.	Mutta Venkateswara Rao, Prl. Junior Civil Judge-cum-X Metroplitan Magistrate, Gannvaram, Krishna District.
127.	N.Sirish, Junior Civil Judge, Kuppam, Chittoor District.
128.	G.Yagna Narayana, Addl. Junior Civil Judge, Yellamanchili, Visakhapatnam District
129.	G.Uday Kumar, Prl. Junior Civil Judge, Armoor, Nizamabad District.
130.	Manda Venkateswara Rao, V Addl. Junior Civil Judge, Kakinada, East Godavari District.
131.	Miss. Kshama Deshpande, Junior Civil Judge (Juvenile Court), Mahabubnagar.
132.	N.Ramesh Naidu, Junior Civil Judge, Madakasira, Ananthapuram District.
133.	N.Sasidhara Reddy, I Addl. Junior Civil Judge, Tirupati, Chittoor District.
134.	N.Vijaya Babu, Prl. Junior Civil Judge, Proddatur, Kadapa District.
135.	Ms. S.Swathi Reddy, X Assistant Judge, City Civil Court, Hyderabad.
136.	D.Kiran Kumar, Junior Civil Judge working on Other Duty as Presenting Officer, Enquiry Cell, High Court of Judicature at Hyderabad
137.	R.Sanyasi Naidu, IV Addl. Junior Civil Judge, Tirupati, Chittoor District.
138.	T.V.S.S.Prakash, III Junior Civil Judge, Vijayawada, Krishna District.
139.	Smt. G.V.L.Saraswathi, Junior Civil Judge, Naidupet, SPSR Nellore District.
140.	K.Ajesh Kumar, III Addl. Junior Civil Judge, Warangal
141.	Miss. P.Vijaya, V Addl. Junior Civil Judge, Tirupathi, Chittoor District.
142.	Smt. K.Vani, II Addl. Junior Civil Judge-cum-XX Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.



143.	Brungi Srinivasulu, XX Assistant Judge, City Civil Court, Hyderabad.
144.	G.Shiva Prasad Yadav, Junior Civil Judge, Kamalapuram, Kadapa District.
145.	T.Vasudevan, IV Addl. Junior Civil Judge, Nellore.
146.	Smt. A.Padma, Special Judicial Magistrate of First Class Excise Court Nellore.
147.	Smt. D.Naga Venkata Lakshmi, Prl. Junior Civil Judge, Kandukur, Prakasam District.
148.	Smt. S.Hemalatha, I Addl. Junior Civil Judge, Nellore.
149.	G.Ganga Raju, Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District.
150.	Ch.Yugandhar, Judicial Magistrate of First Class, Special Mobile Court, Kakinada, East Godavari District.
151.	Smt. D.Varoodhini, IV Addl. Junior Civil Judge, Kukatpally, Rangareddy District.
152.	Mohd. Abdul Javeed Pasha, II Addl. Junior Civil Judge, Nizamabad.
153.	A.Ramachandra Rao, Special Judicial Magistrate of First Class for Railways, Vijayawada, Krishna District.
154.	Smt. K.Aruna, Prl. Junior Civil Judge, Avanigadda, Krishna District.
155.	Smt. M.V.N. Padmaja, I Addl. Junior Civil Judge, Tadepalligudem, West Godavari District.
156.	Smt. K.Madhavi Devi, Addl. Junior Civil Judge, Bapatla, Guntur District.